

533 Bill Introduced
of Urgent Public Importance
15.48 1/2 hrs

PHALGUNA 5, 1915 (SAKA)

Bill Introduced 534

The motion was adopted.

CONSTITUTION (AMENDMENT) BILL
(Amendment of Articles 15 and 16)

[English]

SHRI SYED SHAHABUDDIN
(Kishanganj): Sir, I beg to move for leave to
introduce a Bill further to amend the Con-
stitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to intro-
duce a Bill further to amend the
Constitution of India."

The motion was adopted.

SHRI SYED SHAHABUDDIN: Sir, I in-
troduce the Bill.

15.49 hrs.

CHILD LABOUR (ABOLITION) BILL*

[English]

SHRI CHITTA BASU (Basarat): Sir, I
beg to move for leave to introduce a Bill to
provide for the abolition of child labour and
for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to intro-
duce a Bill to provide for the aboli-
tion of child labour and for matters
connected therewith."

SHRI CHITTA BASU: Sir, I introduce
the Bill.

15.49 1/2 hrs.

CONSTITUTION (AMENDMENT) BILL
(Substitution of new Article for Article
285)

[English]

SHRI CHITTA BASU (Basarat): Sir, I
beg to move for leave to introduce a Bill
further to amend the Constitution of India"

MR. CHAIRMAN: The question is:

"The question is that leave be
granted to introduce a Bill further
to amend the Constitution of India"

The motion was adopted.

SHRI CHITTA BASU: Sir, I introduce
the Bill.

15.50 hrs

CONSTITUTION (AMENDMENT) BILL*
(Amendment of Seventh Schedule).

[English]

SHRI CHITTA BASU (Basarat): Sir, I
beg to move for leave to introduce a Bill

* Published in the Gazette of India Extraordinary, Part-II, Section 2 dated 24.2.1994.